Restoration of power supply to Orissa

2386. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of POWER be pleased to state:

- (a) whether Government is aware of the demand of Orissa Government to restore 500 MW of power from NTPO-Kaniha, Stage-II which was surrendered earlier by the State with an understanding to restore this as and when the need of the State arose; and
- (b) if so, the present status of the proposal and by when Government proposes to restore power supply?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) and (b) The Government of Orissa has requested for additional allocation of 500 MW power from Stage-II (4x500 MW) of Kaniha (Talcher) power plant of NTPC. Grid Corporation of Orissa Limited had in a letter dated 15.07.1997 opted not to procure power from the project citing the reasons of absence of firm commitment on commissioning of the project and ceiling on the cost of power. Consequently, NTPC entered into long term power purchase agreements with the other willing beneficiary States for supply of power from the project. However, considering the request of the Government of Orissa, 200 MW *i.e.* 10% Home State share has already been allocated to Orissa.

Power Generation in Uttar Pradesh

2387. SHRI PARVEZ HASHMI: Will the Minister of POWER be pleased to state:

- (a) whether Uttar Pradesh Government has increased its power generation to meet the demand;
 - (b) if so, the details of power generation during 1990 by the State on its own;
- (c) the quantum of increase in power generation in MW in Uttar Pradesh after 1990 till June, 2010;
 - (d) if no increase has been noticed, the reasons therefor; and
- (e) the contribution of the Central Government through NTPC till 1990 and during 1991 to 2010, till date, year-wise?